

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2571
TO BE ANSWERED ON 14TH MARCH, 2016

INDO-ASIAN ECONOMIC PARTNERSHIP AGREEMENTS

2571(H). SHRI C.R. CHAUDHARY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of Indo-Asian economic partnership agreements signed during 2015-16 in the country;
- (b) the total number of agreements executed so far for Indo-Asian economic partnerships;
- (c) the details of benefits likely to accrue to the country particularly to Rajasthan industry by these agreements; and
- (d) the impact of these agreements on financial services sector of the country?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) & (d): India has not signed an Economic Partnership Agreement with any Asian country in 2015-16. However, Comprehensive Economic Partnership Agreements (CEPAs) were signed with South Korea and Japan in 2009 and 2011 respectively. Under these Partnership Agreements, both South Korea and Japan would eliminate their customs tariffs on products of interest for the Rajasthan industry. Moreover, the two trading partners have also taken commitments in the financial services sector.
